## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4209 ANSWERED ON:07.08.2014 IMPLEMENTATION OF MGNREGS Charitra Shri Ram

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether some States/UTs are facingshortage of funds to implement Mahatma Gandhi National Rural EmploymentGuarantee Scheme (MGNREGS);
- (b) if so, the details thereof; and
- (c) the action taken by the Governmentin this regard?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) to (d) Due to the financial limits imposed under the Vote on Account 2014-15 of the Central Government, the 1st tranche of Central share of Programme funds could not be released in full to the States/UTs under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) during the Financial Year (FY) 2014-15. State/UT-wise funds released during the FY 2014-15 are at Annexure. Now, the full budget has been made available to the Ministry, further funds would be released to the states/ UTs on the basis of agreed to labourbudget and after verifyingutilisation of available Programme funds.